

OFFICE OF DISTRICT AND SESSIONS JUDGE, LUDHIANA

ORDER

In compliance of the corrigendum passed by Hon'ble High Court of Punjab and Haryana, Chandigarh in CRM-M-11952-2020 dated 01.04.2020, this office orders bearing no.7/G Spl and 9/G Spl both dated 31.03.2020 are modified to the extent that instead of the telephone numbers and e-mails of Duty Judges, CJM and Duty Magistrates, telephone number 9814917212 of Sh. Kanwaljit Singh, Superintendent, 8427756419 of Sh. Jasvir Singh, System Officer and 9888814172 of Sh. Harmandeep Singh, DSA and Official Email Id i.e. [djldh-chd@nic.in](mailto:djldh-chd@nic.in) shall be displayed on the official website. Rest content of the orders under modification shall remain same.

All concerned be informed.

Sd/-

District and Sessions Judge,  
Ludhiana 10.04.2020

No. 12/G Spl. Dated 10.04.2020

Copy forwarded to:

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh
2. All the Additional District and Sessions Judge, Ludhiana
3. Deputy Commissioner, Ludhiana
4. Commissioner of Police, Ludhiana
5. Superintendent, Central Jail, Borstal Jail, Women Jail, Observation Home, Ludhiana
6. District Attorney, Ludhiana
7. DSA of this court to convey this order to all the concerned alongwith PDF enclosures mentioned above.
8. System Office/ System Assistants of this court to update contact details of officers on duty on official web site and to monitor uploading of orders in CIS system.

Sd/-

District and Sessions Judge,  
Ludhiana 10.04.2020